IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

45. CP/42(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 14**.11.2022**

NAME OF THE PARTIES: Rp Malhotra Steel Products Private Mited
Vs
Registrar Of Companies

SECTION: 252 (1)OF THE COMPANIES ACT, 2013

O R D E R

The Court is convened through Video Conference.

None present.

List this matter on **11.01.2023**.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

NP